COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 107 OF 2015 AND APPEAL NO. 117 OF 2015

Dated: 16th October, 2017

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

APPEAL NO. 107 OF 2015

In the matter of:

Haryana Power Purchase Centre & Anr. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Deepak Khurana for R-2

Mr. Janmali M. for R-3

APPEAL NO. 117 OF 2015

In the matter of:

Lanco Amarkantak Power Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-2

....

<u>ORDER</u>

It is represented that pleadings are complete.

List these batch of appeals for hearing on 13.12.2017.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member